

**GOVERNMENT OF INDIA
MINISTRY OF POWER
LOK SABHA
STARRED QUESTION NO.180
ANSWERED ON 09.12.2021**

ONGOING POWER PROJECTS

***180. SHRI AJAY KUMAR MANDAL:**

**Will the Minister of POWER
be pleased to state:**

- (a) the details of the ongoing power projects in Bihar especially in Bhagalpur district;**
- (b) the funds sanctioned, allocated and utilized under these projects during the last two years;**
- (c) whether some of these projects are facing huge cost/time overrun and if so, the details thereof; and**
- (d) the action taken by the Government for timely completion of these projects?**

A N S W E R

THE MINISTER OF POWER AND NEW & RENEWABLE ENERGY

(SHRI R.K. SINGH)

(a) to (d) : A Statement is laid on the Table of the House.

STATEMENT

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF STARRED QUESTION NO.180 ANSWERED IN THE LOK SABHA ON 09.12.2021 REGARDING ONGOING POWER PROJECTS

(a) to (c) : The details of under-construction Power Projects in Bihar including expenditure during the last two years & the current year (upto October '21) are furnished in the Annexure. As regards Bhagalpur district, there is already an operational Kahalgaon Super Thermal Power Plant of NTPC of 2340 MW (4x210 MW and 3x500 MW).

(d) : The following action/steps are taken by the Ministry of Power (MoP)/Central Electricity Authority (CEA) to ensure timely completion of Power Projects:

- MoP/CEA monitor the progress of under-construction power projects through frequent site visits and interaction with the developers & other stakeholders. CEA holds review meetings periodically with the developers and other stakeholders to identify and resolve issues critical for commissioning of Projects.
- Regular reviews are also undertaken in MoP to identify the constraint areas to facilitate faster resolution of Inter-Ministerial and other outstanding Issues.
- In case of Central Public Sector Undertakings (CPSUs) projects of the Ministry of Power (MoP), the project implementation parameters/ milestones are incorporated in the annual MoU signed between respective CPSUs and MoP and the same are monitored during the quarterly performance review meetings of CPSUs and other meetings held in MoP/CEA.
- Various matters related with the project implementation are being taken up with State Government/District Administration for facilitating the support in resolving the issues to the project implementing agencies.
- Matters are taken up with the State Government/District Administration for extending help to the project implementing agencies in resolving Right of Way (RoW) issues.

ANNEXURE

ANNEXURE REFERRED TO IN PARTS (a) TO (c) OF THE STATEMENT LAID IN REPLY TO STARRED QUESTION NO.180 ANSWERED IN THE LOK SABHA ON 09.12.2021 REGARDING ONGOING POWER PROJECTS

Sl. No.	Project Name /District	Unit/ Capacity (MW)	Original date of Trial Run	Anticipated Trial Run	Time over run (Years)	Expenditure (Rs. in crore)			Original Cost (Rs. in crore)	Latest Cost (Rs. in crore)	Cost Overrun (%)
						FY 2019-20	FY 2020-21	FY 2021-22 (Up to October 2021)			
A	B	C	D	E	F	G	H	I	J	K	L
1	NTPC - Barh Super Thermal Power Project (STPP)/Patna	U-2/660	Dec-10	Jun-22	11.6	1502.5	1123	689.6	8693	21312	145.16%
		U-3/ 660	Oct-11	Jul-23	11.9						
2	NTPC- Nabi Nagar STPP / Aurangabad	U-3/ 660	May-18	Feb-22	3.9	1373.2	1249	608	13624	17304	27.01%
3	SJVN-Buxar Thermal Power Project/Buxar	U-1/ 660	May-23	May-23	Nil	344.5	1100	1511	10439	10439	0.00%
		U-2/ 660	Sep-23	Sep-23	Nil						
